towards launching Rashtriya Aavishkar Abhiyan to motivate and engage children in Science, Mathematics and Technology through observation, experimentation, inference drawing, model building, etc. both inside and outside classroom activities and processes.

SC directives on toilet facilities in schools

- 2655. DR. T.N. SEEMA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether the Supreme Court has issued any directives for providing toilet facilities in all the schools;
- (b) if so, the details thereof and the follow-up action taken to implement the Supreme Court's directives in the matter and the achievements made, as a result thereof, State/UT-wise;
- (c) the details of steps taken by Government to provide basic amenities like toilets, drinking water, playgrounds, furniture and electricity in schools; and
- (d) the number of such schools, State/UT-wise and the details of funds allocated/disbursed by Government for providing the same during the last three years and the current year, State/UT-wise?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) to (d) The Hon'ble Supreme Court in writ petition (Civil) No. 631 of 2004 in the matter of Environmental and Consumer Protection Foundation vs. Delhi Administration and Others, had directed, in its order dated 3.10.2012 that all States and Union Territories provide, *inter-alia*, toilet facilities, if not already provided, within six months to schools.

In the elementary education sector, State/UT Governments have drawn upon funds available under the Sarva Shiksha Abhiyan (SSA) programme and a total of 3.1 lakh new school buildings with toilets, drinking water and internal electricity fittings, 9.18 lakh toilets, 2.36 lakh drinking water facilities for existing schools and ₹ 360 crore for furniture to upper primary schools, have been sanctioned so far. Similarly, under the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), 10513 new schools with toilets, drinking water and internal electricity fittings and 12275 drinking water facilities, 19510 toilet blocks and furniture for 51750 existing schools have been sanctioned so far. Apart from this, convergence with the schemes of Ministry of Drinking Water and Sanitation has been effected to provide drinking water and sanitation facilities to existing rural schools.

State-wise funds released to States/UTs under the SSA and RMSA programmes respectively including *inter-alia*, allocations for augmenting school infrastructure during the last three years and the current year is given in Statement.

Statement

The Details Central funds releases in the last three years and the current years under SSA and RMSA for implementation of approved activities including school infrastructure.

(₹ in lakh)

Sl. No.	Name of the State	Sarva Shiksha Abhiyan				Rashtriya Madhyamik Shiksha Abhiyan				
		2011-12	2012-13	2013-14	2014-15 (till 30.06.2014)	2011-12	2012-13	2013-14	2014-15 (till 30.06.2014)	
1	2	3	4	5	6	7	8	9	10	
1.	A and N Islands	907.36	1089.26	612.35	-	105.21	67.13	-	-	
2.	Andhra Pradesh	183551.72	141049.46	174725.39	80825.89	32831.56	35464.85	19869.00	5896.64	
3.	Arunachal Pradesh	23880.10	43764.67	19261.85	7521.54	2023.82	2437.16	-	-	
4.	Assam	106921.15	130881.60	131820.73	4817.26	8345.74	12832.21	7062.00	-	
5.	Bihar	185108.20	275462.25	261013.11	73493.35	2350.20	13765.22	6884.90	3322.71	
6.	Chandigarh	1611.21	1772.64	3008.76	-	234.55	70.37	22.00	-	
7.	Chhattisgarh	69870.22	85015.73	76699.56	36097.76	34469.36	30897.19	18693.36	2826.33	
8.	Dadra and N. Haveli	564.35	652.76	927.19	-	125.65	45.33	36.00	-	
9.	Daman and Diu	257.06	433.12	145.54	-	129.43	55.00	180.14	-	
10.	Delhi	3783.29	4293.24	8322.82	1765.25	397.00	-	443.43	1450.13	
11.	Goa	1079.14	1013.04	1332.80	666.40	312.44	-	104.30	323.15	
12.	Gujarat	88027.79	113918.08	80559.63	35629.71	1524.60	8205.07	-	5070.37	
13.	Haryana	40461.41	33810.35	35088.41	17544.21	17555.66	10112.48	7204.27	2434.03	
14.	Himachal Pradesh	14192.78	10737.30	11452.30	5399.23	5766.00	2035.46	21467.12	1269.13	

1	2	3	4	5	6	7	8	9	10
15.	Jammu and Kashmir	30070.50	50805.85	89143.50	31449.57	9636.72	10935.54	13578.00	2675.83
16.	Jharkhand	57903.46	56183.87	45010.71	22675.36	1794.02	-	11883.00	-
17.	Karnataka	62788.35	68450.58	65371.33	21842.73	4890.30	5641.75	12883.00	3578.86
18.	Kerala	17021.85	13449.14	20799.75	10489.88	1909.58	1526.89	1719.00	1375.58
19.	Lakshadweep	127.86	57.62	-	-	73.50	-	-	-
20.	Madhya Pradesh	190427.12	135343.30	200408.56	100204.28	24239.46	46123.40	52455.38	6761.34
21.	Maharashtra	117962.58	106854.61	65653.65	11014.14	7399.20	985.28	768.13	13072.60
22.	Manipur	3940.55	17362.44	13193.93	4925.50	3813.18	4301.17	3928.55	2100.23
23.	Meghalaya	14410.60	18670.78	28339.96	5718.48	1239.48	159.70	340.92	-
24.	Mizoram	10814.05	15320.60	10657.69	4039.02	3623.18	6391.43	3945.04	461.37
25.	Nagaland	9798.33	11232.12	15803.02	-	2825.63	1661.77	506.47	-
26.	Odisha	92719.98	104307.62	73956.08	36973.03	12886.89	21542.51	26553.62	-
27.	Puducherry	757.62	918.91	522.02	-	196.10	72.07	716.60	-
28.	Punjab	48112.44	49472.68	38323.72	8693.12	8940.07	25844.37	9260.38	1500.98
29.	Rajasthan	148580.86	153520.11	242488.70	108672.72	14689.09	8703.95	26714.00	1008.11
30.	Sikkim	4022.84	2693.85	4195.08	1000.47	691.72	24.65	862.22	9.81
31.	Tamil Nadu	68141.96	71636.68	96827.48	71214.74	19719.00	27613.87	35936.40	15289.12
32.	Tripura	17493.76	12010.11	15991.10	4724.11	723.12	7017.66	2365.62	1.88
33.	Uttar Pradesh	263682.61	375476.26	466698.02	233569.01	20448.00	22086.62	9680.00	-
34.	Uttarakhand	20892.49	17941.10	22043.16	10139.07	3406.65	9663.79	7571.60	3.16
35.	West Bengal	177652.74	258056.58	153196.42	46161.22	274.07	-	76.52	8344.95